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West Bengal Appropriation (No. 2) Act, 1965 6 of 1965

[30 March 1965]

CONTENTS

- 1. Short title
- 2. <u>Issue of Rupees 38,68,13,321 out of the Consolidated Fund of West Bengal for the year 1964-65</u>
- 3. <u>Appropriation</u>

SCHEDULE 1:- <u>SCHEDULE</u>

West Bengal Appropriation (No. 2) Act, 1965 6 of 1965

[30 March 1965]

PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1965.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1965;

It is hereby enacted in the Sixteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV A, dated the 24th March, 1965, page 656; for proceedings of the West Bengal Legislative Assembly, see the proceedings of meeting of that Assembly held on the 25th February, 1965.

1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act, 1965.

2. Issue of Rupees 38,68,13,321 out of the Consolidated Fund of West Bengal for the year 1964-65:

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees thirty-eight crores, sixty-eight lakhs, thirteen thousand and three hundred and twenty-one towards defraying the serveral charges which will come in course of payment during the year ending on the thirty-first day of March, 1965, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1965.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2	3		
Grant	Services and	Sur	ng	
No.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	4-Taxes on Income other than			
	Corporation Tax.	22,000		22,000
2	9-Land Revenue		66,000	66,000
3	10-State Excise Duties	4,84,000		4,84,000
5	12-Sales Tax	1,23,000		1,23,000
6	13-Other Taxes and Duties	1,05,000		1,05,000
7	14-Stamps	1,73,000		1,73,000
8	15-Registration Fees	3,87,600		3,87,600
11	18-Parliament, State and Union			

	Territory Legislatures.	1,91,000	36,000	2,27,000
12	19-General Administration	32,75,000	81,000	33,56,000
13	21-Administration of Justice	11,45,000	14,40,000	2,95,000
14	22-Jails	20,34,000		20,34,000
15	23-Police	2,21,48,000	3,04,100	2,24,52,100
17	26-Miscellaneous			
	Departments- Excluding Fire Services.	92,57,000	2,000	92,59,000
18	27-Scientific Departments	1,000		1,000
19	28-Education	4,20,46,000		4,20,46,000
20	29-Medical	55,74,000	6,500	55,80,500
21	30-Public Health		2,000	2,000
22	31-Agriculture- Agriculture		601	601
24	33-Animal Husbandry		1,441	1,441
25	95A-Capital Outlay on Consumer Co-operatives.	6,15,000		6,15,000
26	35-Industries- Industries 96-Capital Outlay on Industrial Development.	1	93,638	93,639
	Total-Grant No. 26	1	93,638	93,639
27	35-Industries- Cottage Industries		1,440	1,440
28	35-Industries- Cinchona	3,12,000		3,12,000
31	39-Miscellaneous Social and Developmental Organisations- Welfare of Scheduled Tribes and Castes and Other Backward Classes.		8,000	8,000
32	39-Miscellaneous Social and Developmental Organisations- Excluding Welfare of	18,90,000		18,90,000

	Scheduled Tribes and Castes and Other Backward Classes.			
33	42-Multipurpose River Schemes	1,96,23,000		1,96,23,000
34	50-Public Works	2,29,84,000	1,000	2,29,85,000
34A	51A-Greater Calcutta Development Scheme. 106ACapital Outlay on Greater Calcutta Development Scheme.	1,46,12,000		1,46,12,000
	Total-Grant No. 34A	1,46,12,000		1,46,12,000
35	53-Ports and Pilotage	5,11,000		5,11,000
37	64-Famine Relief	2,47,29,000		2,47,29,000
38	65-Pensions and Other Retirement Benefits.		20,000	20,000
40	68-Stationery and Printing	2,48,000		2,48,000
41	70-Forest		2,000	2,000
42	71-Miscellaneous- Contributions	39,40,000	26,000	39,66,000
43	71-Miscellaneous- Other Miscellaneous Expenditure. 109-Capital Outlay on Other Works.		3,24,000	3,24,000
	Total-Grant No. 43	3,24,000	3,24,000	
	71-Miscellaneous- Expenditure on displaced persons.			
44				
	109-Capital Outlay on Other Works- Expenditure on displaced persons.	1,20,68,000		1,20,68,000
	Loans and Advances by State and Union Territory Governments- Loans and Advances to displaced persons.			
	Total Grant No. 44	1,20,68,000		1,20,68,000
46	78-Pre-Partition	26.000		26.000

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49	103-Capital Outlay		2,90,000	2,90,000
	on Public Works			
50	124-Capital Outlay	18,41,05,000	12,000	18,41,17,000
	on Schemes of			
	Government Trading.			
51	Public Debt		1,26,12,000	1,26,12,000
	Floating Debt			
	Loans from Central			
	Government			
	(excluding Loans for			
	Community			
	Development			
	Projects, etc., and			
	displaced persons).			
	Total-Grant No. 51		1,26,12,000	1,26,12,000
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	Grand Total	37,26,28,601	1,41,84,720	38,68,13,321